

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) 125/9/AMR/2022		9 of IBC	Downtown Temptations Private Limited Vs. Amaravathi Inn Private Limited

ORDER

Mr. Jatinder Singh Dhatt, Counsel for the OC present. Mr. T. V. P. Sai Vihari, Counsel for the CD present. Heard the counsel for the CD in part. Hence, for further hearing of the CD, list the matter on 30.05.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN